

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3476**  
TO BE ANSWERED ON 26.03.2018

**DELAY IN PAYMENT OF WAGE UNDER MGNREGA**

**3476. SHRI SANJAY SETH:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether more than 50 per cent of wages given under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) have been delayed causing financial problems to the people;
- (b) whether funds to States are not released timely, if so, reasons therefor;
- (c) the ratio of funds spent on paying wages and acquiring raw materials for construction, and work carried out during last three years;
- (d) the performances of employment guarantee under MGNREGA in different States, and reasons for some States performing better than others; and
- (e) the steps taken by Government to increase efficiency and output of work carried out under MGNREGA?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a)&(b): The Ministry has been making all efforts to pay wages in time. During the current Financial Year 2017-18 85.85% (as on 23.03.2017) payment is generated within 15 days.

Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme and fund release to States/UTs is a continuous process and Central Government is making funds available keeping in view the demand for work. The Ministry releases funds to the States based on the basis of agreed to Labour Budget (LB), opening balance, pending liabilities of the previous year for the financial year, if any, and overall performance. The fund flow is better in the current financial year as compared to corresponding period in previous years to the States/ UTs. An analysis of the fund release is given at **Annexure I**.

(c): Details of percentage of labour expenditure and material expenditure is given below:

<b>Financial Year</b>	<b>%age of Labour Expenditure</b>	<b>%age of Material Expenditure</b>
2014-15	70	30
2015-16	73	27
2016-17	68	32

(d): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provides at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. The demand for work itself is influenced by various factors such as rain-fall pattern, availability of alternative and remunerative employment opportunities outside MGNREGA and prevailing unskilled wage rates. State/UTs-wise details of persondays generated under the MGNREGS during the Financial Year 2017-18 (as on 21.03.2018) is given at **Annexure II**. Further, the performance under MGNREGS is also influenced by the adequacy of quality human resource involved in planning, implementation and monitoring of the programme.

(e): The key initiatives of the Ministry to improve the efficiency and output of work carried out under MGNREGS are as under:

- For smooth fund flow, the electronic Fund Management System (e-FMS)/NeFMS has been introduced which would also reduce delays in payment of wages.
- Capacity building of functionaries on planning, training of State/ District/ Block level Technical Resource team are taken up under SAKSHAM training programme;
- Monitoring of completion of incomplete works, focus on NRM, Agriculture and allied activities, water conservation works etc.
- Timely payment of wages and payment of compensation for delayed payment are monitored on daily basis;
- Implementation of DBT, Aadhaar Based Payment System etc are done for better transparency;
- Implementation of 7 Registers, Citizen information Board, Case record, IEC activity etc.
- Geo-tagging of assets created till FY 2016-17 have been done. Further, geo-tagging is being done at three stages for all works started from 2017-18 i.e., before start of the work, during the work and after completion of work, which is a major initiative towards transparency in the programme implementation.
- Social Audit Units are established and training of State/ District/ Block and Village Resource Persons have been conducted.

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Annexure I referred in reply to part (a)&(b) of Rajya Sabha Unstarred Question No. 3476 dated 26.03.2018

(Rs. In crore)

Month	FY 2016-17	FY 2017-18
During April	19,289	24,757
upto May	22,524	25,755
upto June	29,648	26,997
upto July	30,362	33,568
upto Aug	33,020	36,446
upto Sept	35,872	39,172
upto Oct	36,071	41,477
upto Nov	39,624	44,967
upto Dec	41,368	46,648
upto Jan	45,344	51,630
upto Feb	46,991	53,370
upto March	47,824	54,520*

*\*as on 19.03.2018*

Annexure II referred in reply to part (d) of Rajya Sabha Unstarred Question No. 3476 dated 26.03.2018

FY: 2017-18 (As on 21/03/2018)

S. No.	State	Persondays generated (In lakh)
1	ANDHRA PRADESH	1959.47
2	ARUNACHAL PRADESH	32.79
3	ASSAM	455.33
4	BIHAR	771.85
5	CHHATTISGARH	1096.84
6	GOA	0.99
7	GUJARAT	333.28
8	HARYANA	84.54
9	HIMACHAL PRADESH	201.57
10	JAMMU AND KASHMIR	331.64
11	JHARKHAND	563.11
12	KARNATAKA	818.44
13	KERALA	559.15
14	MADHYA PRADESH	1584.41
15	MAHARASHTRA	756.02
16	MANIPUR	50.12
17	MEGHALAYA	266.70
18	MIZORAM	114.07
19	NAGALAND	196.70
20	ODISHA	843.10
21	PUNJAB	212.65
22	RAJASTHAN	2290.21
23	SIKKIM	29.81
24	TAMIL NADU	2322.76
25	TELANGANA	1081.35
26	TRIPURA	173.70
27	UTTAR PRADESH	1674.83
28	UTTARAKHAND	206.59
29	WEST BENGAL	3087.40
30	ANDAMAN AND NICOBAR	1.66
31	LAKSHADWEEP	0.06
32	PUDUCHERRY	6.63
	<b>Total</b>	<b>22107.74</b>